

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: S Kumars nationwide Ltd Date of Commencement of Liquidation: 19-06-2019; List of Stakeholders as on Date: 06-09-2019; Name of IP: Mr. Om Prakash Agrawal; Last 5 digit of registration number: 10444

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				19561442				NA
2	Liquidation costs incurred till date				119400580				NA
3	Secured financial creditors	16	88207631968	16	87717582809	0	10579655	479469503	Annexure 3
4	Unsecured financial creditors	9	27367455124	9	8091686415	0	19275768709	0	Annexure 4
5	Operational creditors (Workmen)	852	505121318	852	77259712	0	427861606	0	Annexure 5
6	Operational creditors (Employees)	180	54141840	180	6478157	0	47663683	0	Annexure 6
7	Operational creditors (Government Dues)	1	12136911	1	10683144	0	1453767	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	145	1286361958	145	152741695	0	1130689051	2931212	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		1203	117432849119	1203	96195393954	0	20894016471	482400715	